



# Rajasthan High Court Legal Services Committee, Jaipur

## Notice

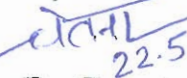
It is for kind information of all the Learned members of the Bar that Hon'ble the Executive Chairman National Legal Services Authority has desired to organise National Lok Adalat throughout the Country every month on a specified subject matter. These National Lok Adalats would be for pre-litigation and pending cases.

The calendar for coming months is as under :-

S.No	Dates	Subject matter
01	11 <sup>th</sup> July, 2015	<b>Electricity/ Water/ Telephone/ Public Utility disputes</b> (Transport service for the carriage of passengers or goods by air, Road, Postal, Telegraph, Supply of power, the Public by any establishment, system of Public conservancy or sanitation, Service in Hospital or dispensary, Insurance service, Banking and Financial service, Residential services, Liquefied Petroleum gases service.)
02	8 <sup>th</sup> August, 2015	<b>Bank Matters, Section-138 NI Act., Recovery Suits.</b>

Therefore, All the Learned Advocates are requested to provide a list of their case(s) related to aforesaid matters and any other matter, which in their opinion can be settled in Lok Adalat, at the earliest in the office of the Secretary, Rajasthan High Court Legal Services Committee, Jaipur so that the cause list may be prepared and notices to the parties may be issued timely.

By order

  
22.5.2015

(Dr. Chetna)  
Secretary

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"Help The Needy-Timely Help May Create History"